

Annexure-1
Name of the corporate debtor: M/s. Kaneria Granito Limited; Date of commencement of liquidation: 15.07.2020; List of stakeholders as on: 21.09.2020
List of secured financial creditors
 (Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any claim that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	BANK OF INDIA	CIN:L19999MH1900FLC00243	11.08.2020	1,47,60,36,420	1,46,44,28,829	Sec 5 (8)	1464428829	yes	Enclosure 1	Enclosure 1	0.32	0	0	1,16,07,591	0	Due to difference in Interest rate
2	PHOENIX ARC PVT.LTD	CIN:U07190MH2007P1C168303	11.08.2020	2,06,54,78,213	2,06,54,78,213	Sec 5 (8)	2065478213	yes	Enclosure 1	Enclosure 1	0.45	0	0	-	0	
3	RARE ASSET RECONSTRUCTION LTD	CIN:U74900GJ2015PLC084313	29.07.2020	26,90,09,498	26,90,09,498	Sec 5 (8)	269009497.7	yes	Enclosure 1	Enclosure 1	0.06	0	0	80,502	0	Share in CIRP expenses is not accepted in claim amount
	Total			3,81,06,14,633	3,79,89,16,540						0.82	0	0	1,16,98,093	0	

Enclosure 1 - Details of Security Interest

Phoenix ARC Private Limited

- **Primary**

Working Capital (WC)

Pari-passu First Charge on entire current assets of the company including raw materials, stock in process, stores & spares, finished goods, receivables and other current assets along with other working capital lenders in consortium.

- **Term Loan-I to V, FITL-1 & II and WCTL**

Pari-passu First Charge over the fixed assets (Movable & immovable) both existing and proposed of the company, acquired or to be acquired out of Bank finance.

Equitable Mortgage over Factory land admeasuring area of 57601.62 square meters and factory building situated at R.S. No.3, Plot No. 3A, Village Vadala, Dahej Port Road, Taluka Vagra, Dist. Bharuch in the name of the company on pari-passu basis with consortium member banks.

- **Collaterals**

Pari-Passu First Charge over office premises Block No. A/606 on 6th Floor, having super built up area 1717 sq.ft and carpet area 1272 sq.ft of A wing, Tirupati Plaza constructed on NA Land City Survey Ward No 1, undivided proportionate share in the land admeasuring 29.43 sq.m, situated opp. collectors Office, Nanpura, [Athwa Gate, Moje Athwa, Taluka City, District Surat & Registration Sub District Surat City-1 (Athwa) in the name of M/s Vivekanand Enterprise.

Pari-passu first charge over residential flat no. 803 admeasuring built up area of 1090 square feet situated at R.S. No. 585, 8th Floor, Sagar Palace, Makanji park, Surat, Gujarat, constructed by Sandeep (Surat) Flat owners association on NA and revenue Survey No. 585, TPS 10 (Adajan) FP 117/P situate being and lying at Ward Adajan, Taluka Surat, District Surat & Registration Sub District Surat in the name of Mrs. Sheetal A Kaneria (TPG)

Pari-Passu First Charge over land admeasuring 12000 square meters & building therein of Vivekanand Enterprises at survey no. 5 village Vadala, Dahej Port Road, Talika Vagra, Bharuch, Gujarat.

Pari-Passu First Charge over land admeasuring 5165 square meters situated at Survey No. 132, Paikee Plot No. 175/D Village Jolva, Bharuch, Gujarat in the name of M/s Kaneria Granito Limited.

Pari-Passu First Charge over land admeasuring area of 24698.05 sq. Mtrs. Situated at Survey No.3, Plot No.3/B, Village Vadala, Dahej Port Road, Taluka — Vagra, Dist. Bharuch, Gujarat in the name of M/s Kaneria Granito Limited.

Pari-Passu First Charge over land admeasuring area of 49300.33 sq. Mtrs. Situated at Survey No.3, Plot No.3/C, Village Vadala, Dahej Port Road, Taluka — Vagra, Dist. Bharuch, Gujarat in the name of the company with consortium member banks.

Pari-Passu First Charge over Agricultural Land situated at R. S. No. 7, Paikee No. 7/2, Village Vadala Talukal (Vagra, Dist Bharuch).

- **Working Capital**

Second pari passu charge over the fixed assets (Movable & immovable) both existing and proposed of the company, acquired or to be acquired out of Bank finance, including EM over Factory land admeasuring area of 57601.62 square meter and factory building situated therein situated at R.S. No.3, Plot No. 3A, Village Vadala, Dahej Port Road, Taluka Vagra, Dist. Bharuch in the name of the company on pari-passu basis with consortium member banks.

- **Term Loans**

Second pari passu charge over entire current assets of the company including raw materials, stock in process, stores & spares, finished goods, receivables and other current assets along with other working capital lenders in consortium.

- **Guarantee**

1. Shri Anil D. Kaneria
2. Shri Manoj D. Kaneria
3. Shri Jenti V. Modia
4. Smt. Sheetal A. Kaneria
5. M/s Vivekanand Enterprise

Pledge of shares

1. Shri Anil D. Kaneria - 1775200
2. Shri Manoj D. Kaneria - 55920
3. Shri Jenti V. Modia - 4200
4. Shri Anil D. Kaneria - 164000
5. Shri Manoj D. Kaneria - 97000

RARE ASSET RECONSTRUCTION LTD

- **Primary:**

First Pari- passu registered equitable mortgage/ hypothecation charge on the fixed assets of the company (both present and future).
First Pari- passu hypothecation charge on the current assets of the company comprising stocks and book debts (both present and future).

- **Collateral :**

Pari passu 1st charge over office premises situated at Tirupati Plaza, A Wing, Block No. A/606, 6th Floor, Athwagate, Surat owned by M/s Vivekanand Enterprises.

Pari passu 1st charge over residential bungalow no. 803, situated at R.No.585, 8th Floor, Sagar Palace, Makanji Park, Surat owned by Mrs. Sheetal Anil Kaneria

Pari passu 1st charge over land situated at Survey No.3, Plot No. 3/A & 3/B & 3/C Village Vadala, Dahej Port Road, Taluka, Vagra, Dist. Bharuch, owed by the company

Pari passu 1st charge over land at Survey No.5, Village Vadala, Dahej Port Road, Taluka, Vagra, Dist. Bharuch, owed by the company.

Pari passu 1st charge over land situated at Survey No 132 Paikee plot no.175/D, village Jolva, Bharuch, Gujarat owned by the Company.

Agricultural land situated at R.S.No.7 paikee No.7/2, Village Vadala, Taluka Vagra, Distt. Bharuch by way of simple Deposit of title deed.

- **Personal Guarantee:**

Mr. Anil Kaneria
Mr. Manoj Kaneria
Mr. Jenti Bhai Modia
Smt Shital Ben A Kaneria

- **Corporate Guarantee**

M/s Vivekanand Enterprise

BANK OF INDIA

- **Collaterals**

Pari-Passu First Charge over office premises Block No. A/606 on 6th Floor, having super built up area 1717 sq.ft and carpet area 1272 sq.ft of A wing, Tirupati Plaza constructed on NA Land City Survey Ward No 1, undivided proportionate share in the land admeasuring 29.43 sq.m, situated opp. collectors Office, Nanpura, [Athwa Gate, Moje Athwa, Taluka City, District Surat & Registration Sub District Surat City-1 (Athwa) in the name of M/s Vivekanand Enterprise.

Pari-Passu First Charge over residential Flat No. No. 803 admeasuring built up area of 1090 square feet situated at R.S. No. 585, 8th Floor, Sagar Palace, Makanji park, Surat, Gujarat, constructed by Sandeep (Surat) Flat owners association on NA and revenue Survey No. 585, TPS 10 (Adajan) FP 117/P situate being and lying at Ward Adajan, Taluka Surat, District Surat & Registration Sub District Surat in the name of Mrs. Sheetal A Kaneria (TPG)

Pari passu 1st charge over land situated at Survey No.3, Plot No. 3/A & 3/B & 3/C Village Vadala, Dahej Port Road, Taluka, Vagra, Dist. Bharuch, owed by the company

Pari passu 1st charge over land at Survey No.5, Village Vadala, Dahej Port Road, Taluka, Vagra, Dist. Bharuch, owed by the company.

Agricultural land situated at R.S.No.7 paikee No.7/2, Village Vadala, Taluka Vagra, Distt. Bharuch by way of simple Deposit of title deed.

Pari-Passu First Charge over land admeasuring 5165 square meters situated at Survey No. 132, Paikee Plot No. 175/D Village Jolva, Bharuch, Gujarat in the name of M/s Kaneria Granito Limited.

Hypothecation of Plant & Machineries at factory premises plot No. 3/A, 3/B & 3/C, Kaneria Granito Ltd., B/s First Carbon Technologist Pvt. Ltd., vadadala, tal, vagra, Dit. Bharuch in the name of M/s Kaneria Granito Ltd.

Pledge of Equity Share of promoter- Director Mr. Anil Kaneria & Others